

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1294
ANSWERED ON:05.03.2013
IRREGULARITIES UNDER RGNF SCHEME
Bhagat Shri Sudarshan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds allocated/released and utilised under the Rajiv Gandhi National Fellowship for Scheduled Castes and National Fellowship for Scheduled Tribes (RGNF & NF) Scheme during the last three years and the current year, State-wise;
- (b) whether large scale irregularities have been noticed in the implementation of the said scheme;
- (c) if so, the details thereof, State-wise; and
- (d) the preventive measures taken by the Government to check such irregularities in future?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) The Funds under the 'Rajiv Gandhi National Fellowship' for Scheduled Castes (SCs) Scheme are not released to state Governments but to the University Grants Commission (UGC) for awarding fellowships. Details of funds allocated/released and utilized by the UGC during the last three years under the scheme are given below:-

(Rs. in Crore)

S.L.No.	Year	Amount released to UGC	Amount Utilized by UGC
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1.	2009-10	105.00	62.65
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2.	2010-11	144.00	141.71
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3.	2011-12	103.69	59.37
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No funds have released under the scheme during 2012-13. The information in respect of Rajiv Gandhi National fellowship for Scheduled Tribes (STs) is being collected and will be laid on the Table of the House.

(b) to (d) No complaints about large scale irregularities in the implementation of the scheme of RGNF-SC have been received by this Ministry.